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Affidavit to be Furnished by the cannitiate alongwith Numination Paper Before the Returning Officer

1 P.S. ADAY. K.B. SINGpon/daugh: Invite of Aged G.S years, resident of RASHUMATHPU	PS RAMC ARTHUR DUT EAST CHAMPARO W (mention full postal address), a cannot all the active
Election, do hereby solemnly affirm and state on oa	th as under:-
(strike out whichever is not applicable)	
(1) I am a candidate set up by BTP	(name of the political party) / am contesting as an
Independent candidate.	

(2) Details of PAN and status of filing of Income tax return :

Names	Account Number (PAN)	The financial year for which the last tocome-tax return has been filed	Total income shown to Income Fus Return (in Rupees)
Self	AMVPS1224K	2015-16	04808F
Spouse- NIFE	BEBRE LIJE	2015-16	193110
Dependent I			
Dependent 2			
Dependent 3			
	Self Spouse- HOF Dependent I Dependent 2	Self AMVPS 1224 K Spouse- HOF AAHA 4661A Dependent 1 Dependent 2	Account Number (PAN) which the last theometrax return has been filled 2015-16 Self AMVPS 1224 K. 2015-16 Spouse- ARSHA 4663 K. 2015-16 Dependent 1 Dependent 2

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
No. (a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance:	
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	unitras I Eratu I II	
(b)	Name of the Court(s), Case No. and Date(s) of order(s).		
	Date(s) of order(s).		_

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5 Th - 1		the second

(5) That I give hereta below the details of one assets (movable and immovable etc.) of mysel. my spouse and all dependents:

A. Details of movable assets : (Note:

(t) Punishment imposed :

1. Assets in joint name indicating the extent of joint ownership will also have to be given 2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	119980	OF PP8	215140		
(II)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	PP245F1		\$\$1/07 ₀		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	150000		100000		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	812000 234551313 233402013 CIC POLICIES	-	-		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Alterafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount.)	\$210000 3152 \$210000 COT \$2655 820 00	-			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Volus 58000	COSTUS	43200		

	Any other assets such as value of Chims/interest	Robb 2000
(ix)	Gross Total value	

B. Distails of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership with also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)	1999		American		
	Date of purchase in case of self acquired property			See.		
	Cost of Land (in case of purchase)at the time of purchase		3	×	23	
	Any investment on the land by way of development, construction etc.		al Sp	100		
	Approximate Current market value		4	35		No Mile
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Davis C		000		
	Area (Total measurement in sq. ft.)		1 is	5		
	Whether inherited property (Yes or NO)		V			
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	(including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total messurement in sq. fl.)					

	Whether inherited property (Ses or NO)					
	Date of purchase in case of self acquired property					
	C vst of property (in case of prechase) at the time of prechase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market			0		
(h)	Residential Buildings (including apartments.) -Location(s) - Survey number(s)			akedis		
	Area (Total measurement in sq. ft.)			es ×		
	Ballt up Area (Total intesurement in sq. ft.)		181			
	Whether inherited property (Yes or NO)		50		i	
	Date of purchase in case of self acquired property		Ja?			
	Cost of property (In case of purchase) at the time of purchase	0				
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(4)	Others (such as interest in property)					
(vi)						

(6) I give kerein below the details of liabilities/ dues to public financial institutions and government :(Note: Piesse give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Lozz or dues to Bank/Financial			MB KEC		
	Institution(s) Name of Bank or FI Amount outstanding Nature of loan			2165410		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Namo(s) The latest lates	\$10000=W				
	Nature of loan Cor Con	4 -4 -				

	A-sy other liability					1	
	Grand total of liabilities			-	1		
(ii)	Geverament Dues: Dues to departments dealing with government according definition	11/11/11					
	Dues to departments dealing with supply of water						
	Dues to departments dealing with supply of electricity	2-11-1					
V	Dues to departments dealing with supply of telephones/mobiles			27			
	Dues to departments dealing with government transport (including aircrafts and helicopters)						
_	Wealth Tax Dues	1	-	-			
_	Service Tax Dues	1					
	Municipal /Property Tax Dues	1					
	Sales Tax Dues	1					
	Any other dues						115
_	Grand total of all Govt. dues						

(8) My educational qualification is as under: MBBS, RANCHI UNIVERSITY 1979

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	DR. ASAY KUMAR SINGH
2.	Full postal address	DIST EATT CHAMPARAN
3.	Number and Name of the constituency and state	PAXAVL -010
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. 6 36
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIC

5.		PAN of			Year for which last Income Tax Return filed			1.44 Income Shown		
		(a) Candidate AMUPS 1224 K				Ry 2014-16		780870		
	(b)	(b) Spouse: GFQPL 2118P								
_	(c)	(c) Dependents ANG AASHA 4665 A				Py 2-015-16			173510	
6.	-	Details of Assets and Link							(Excluding Agnice	
	\vdash	Description	Self	Spou	-	Dependent-1	Depend	ent-lt	Dependent-III	
١,		Moveable Asset (Total value)	5438399	336	130	2569690				
В.		Immovable Asset								
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)								
	(li)	Approximate Current Market Price of Asset (Total Value)				3465000				
7		Liabilities								
		(i) Government dues (Total)	820000			e-TUZata				
		(ii) Loans from Bank, Financial Institutions and others (Total)				2165412				
3.	Hi	Highest educational qualification:								

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Varified at this the	day of	701
A CLITICO PETERS THE	reserve to the constitution of the constitutio	er i regionale e contractor de la Maria de la contractor

A JOHN KUWET STYLE.

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Onth Commissioner or Magnitrate of the First Class or Potone a Notary

3. All columns should be filled up and to column to be left blank. If there is no information to funish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and nearly.

INFORMATIO	N ABOUT DETAILS OF MOVEABLE ASSETS AS ON	31 12 2016
DR AJAY KUMAR SINGH		
S/O SHRI VISHWANATH SINGH		
DEPOSIT WITH BANK(SELF)		
STATE BANK OF INDIA, SECRE	TARIATE BRANCH, PATNA 10839462141	1734040.00
UNITED BANK OF INDIA, RAXAL	JL 1841050002035	559.00
		1734599.00
DEPOSIT WITH BANK (HUF)		1134333.00
PUNJAB NATIONAL BANK, RAX	AUL SB 4108000100012340	650456.84
INDIAN OVERSEAS BANK RAXA	723536.00	
STATE BANK OF INDIA, RAXAUL	SB 10973188485	837057 13
		2211049.97
TOTAL		3945648.97
PERSONAL PROPERTY OF THE PERSONAL PROPERTY OF		
SELF		150000 00
SBI LIFE INSURANCE		
HUE		
144. -1 4.	200700	
DEPOSIT WITH LIFE INSURANCE	E MF	100000.00
TOTAL		4
TOTAL		250000.00
DETAILS OF INSURANCE POLIC	ES	
SELF		
POLICY NO. 533405013	Surrender Value (Approx)	075001 00
POLICY NO. 539729929	Contriber Value (Approx)	675000.00
GRAND TOTAL		4870648 97
		4670048 97

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INFORMATION ABOUT DETAILS OF IMMOVABLE ASSETS AS ON 31.12.2016

	CANADA CA	IT DETAILS OF IN	MMOVABLE ASSETS AS	ON 31.12.2016	
DR. AJA	Y KUMAR SINGH				
	RI VISHWANATH SINGH				
DETAIL	OF AGRICULTURAL LAND				
SL.NO.	LOCATION	KHATA NO	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	171	583	0-16-0	
2	Village Raghunathpur, Anchal Ramgarhwa		3246	0-0-08	
3	Village Raghunathpur, Anchal Ramgarhwa	203	555	0-15-14	
4	Village Raghunathpur, Anchal Ramgarhwa	247	573	0-11-14	
5	Village Raghunathpur, Anchal Ramgarhwa		574	0-03-14	
6	Village Raghunathpur, Anchal Ramgarhwa		575	0-11-08	
7	Village Raghunathpur, Anchal Ramgarhwa		576	0-16-10	
8	Village Raghunathpur, Anchal Ramgarhwa	49	577	0-15-04	
9	Village Raghunathpur, Anchal Ramgarhwa		578	0-12-07	
10	Village Raghunathpur, Anchal Ramgarhwa		579	0-12-09	
11	Village Raghunathpur, Anchal Ramgarhwa		580	04-13-08	
12	Village Raghunathpur, Anchal Ramgarhwa	47	3284	0-07-14.25	
13	Village Raghunathpur, Anchal Ramgarhwa		3287	0-13-11	
14	Village Raghunathpur, Anchal Ramgarhwa	172	3286	0-4-10	
				05-07-11.25	14950000.00
	OF NON-AGRICULTRAL LAND				
SL.NO.	LOCATION	KHATA NO	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	434	2803-2804	0-10-0	1500000.00
RESIDEN	TIAL BUILDING				
SL.NO.	LOCATION	KHATA NO	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	68	1357	0-0-11	2200000=00
FLATS IN	APARTMENT				
SL.NO.	LOCATION	FLAT NO			
1	MATESHWARI APARTMENT				
	VISHWESHARAIA NAGAR DANAPUR	405			3500000.00
	PATNA				
2	MATESHWARI APARTMENT				2500000.00
	VISHWESHARAIA NAGAR DANAPUR PATNA	404			6000000,00
	GRAND TOTAL				24650000.00

Fand Kruna 721/2;